

Monthly Information Bulletin on Corporate
Sector

June, 2014

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30th June, 2014

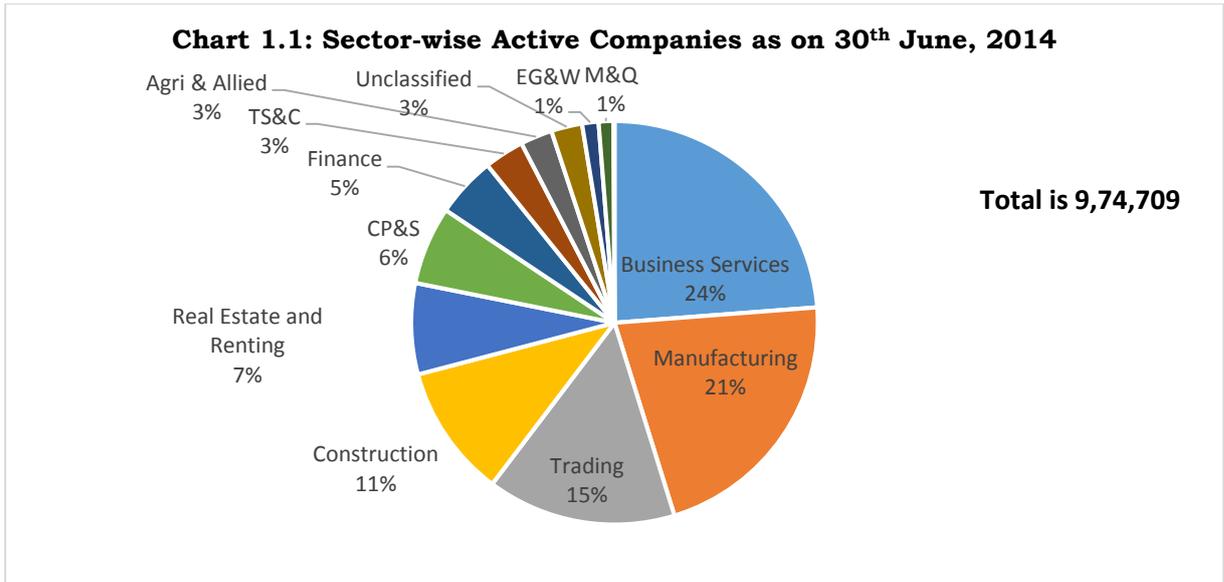
1. The total number of companies registered in the country as on 30th June, 2014, stood at 14,02,190. Of them, 2,56,931 companies were closed; 1,42,153 companies were lying dormant; 5,129 companies were under liquidation; 23,049 companies were in the process of being struck-off and 219 companies were in the process of being re-activated. Taking the above into account, there were 9,74,709 active companies as on 30th June, 2014.

2. Out of the 2,56,931 closed companies, about 10,209 companies were liquidated/dissolved; 2,30,749 companies were defunct (and hence struck-off); 14,031 companies were amalgamated/ merged with other companies; 1,942 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 30th June, 2014.

3. Authorized Capital wise distribution of active companies as on 30th June, 2014 (**Table-1.2**) indicates that about 65.28% of companies (6,36,290 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.12% of companies (20,616 in number) have authorized capital of above Rs.10 crore each.

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,84,533), followed by Delhi (2,62,534) and West Bengal (1,81,695). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,06,977), followed by Delhi (1,89,727) and West Bengal (1,34,428) as on 30th June, 2014 (**Table-1.3**).

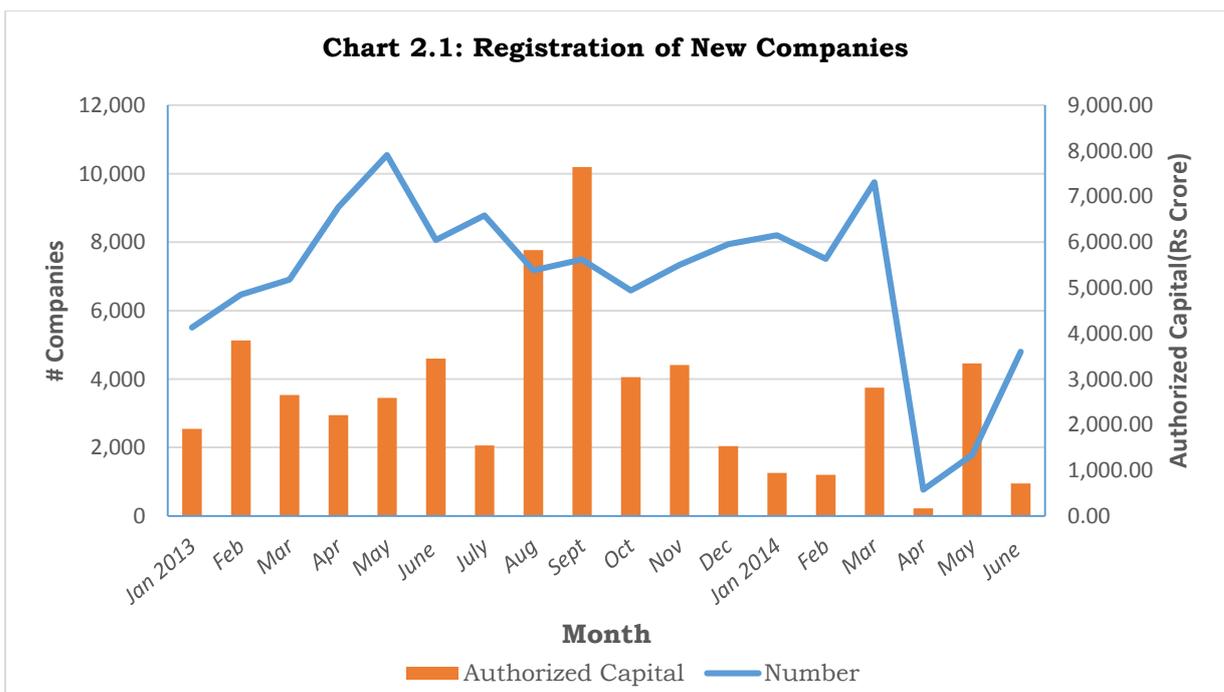
5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.32 lakh) followed by Manufacturing (2.09 lakh), Trading (1.47 lakh) and Construction (1.03 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. 24,017 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. TREND OF REGISTRATION OF NEW COMPANIES

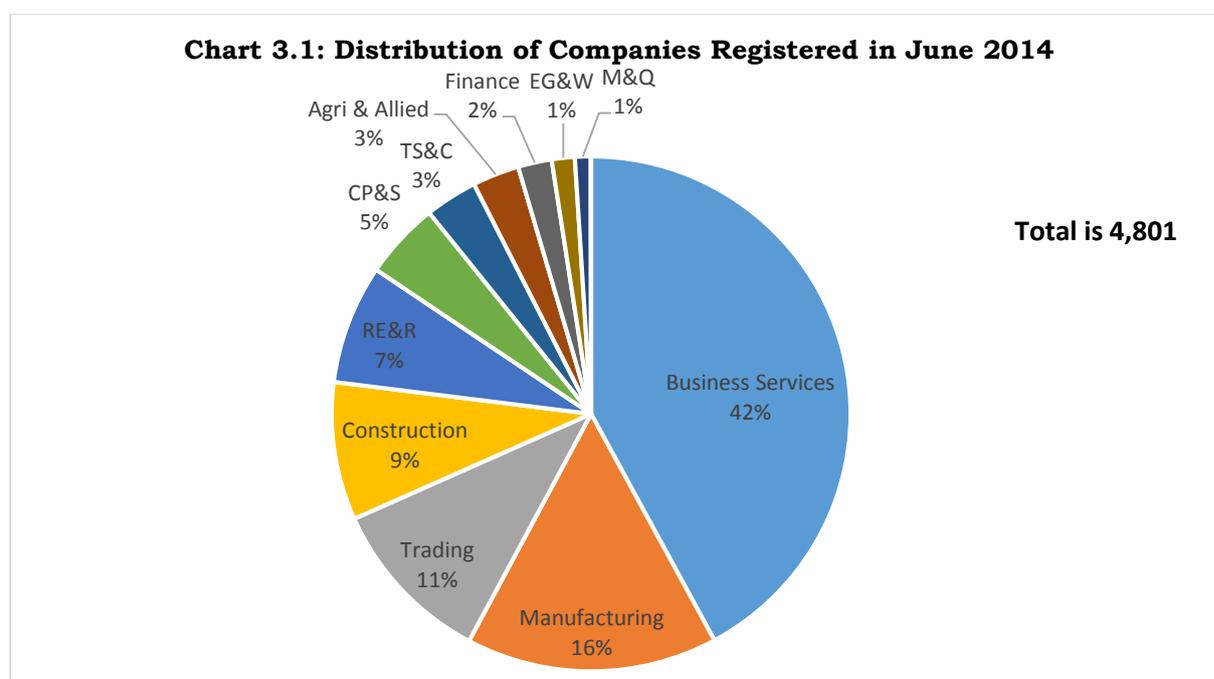
6. An analysis of registration of new companies during last eighteen months indicates that a highest number of 10546 new companies were registered in May 2013 and a lowest of 765 companies were registered in April 2014 (**Table-2.1 and Chart 2.1**). However, registration of new companies has picked-up in last two months after a low in April 2014.



III. REGISTRATION OF NEW COMPANIES DURING JUNE, 2014

7. During the month of June, 2014, a total of 4,801 companies were registered with collective authorized capital of Rs. 715.18 crore. Of them 4,790 companies were registered as Companies Limited by Shares with authorized capital of Rs. 715.07 crore; 11 companies were registered as Limited by Guarantees with Rs. 11 lakh authorized capital (**Table-3.1**).

8. Economic-activity wise classification of companies registered during June, 2014 (**Table-3.2 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (2,022) followed by Manufacturing (753), Trading (505), Construction (416) and Real Estate & Renting (359).

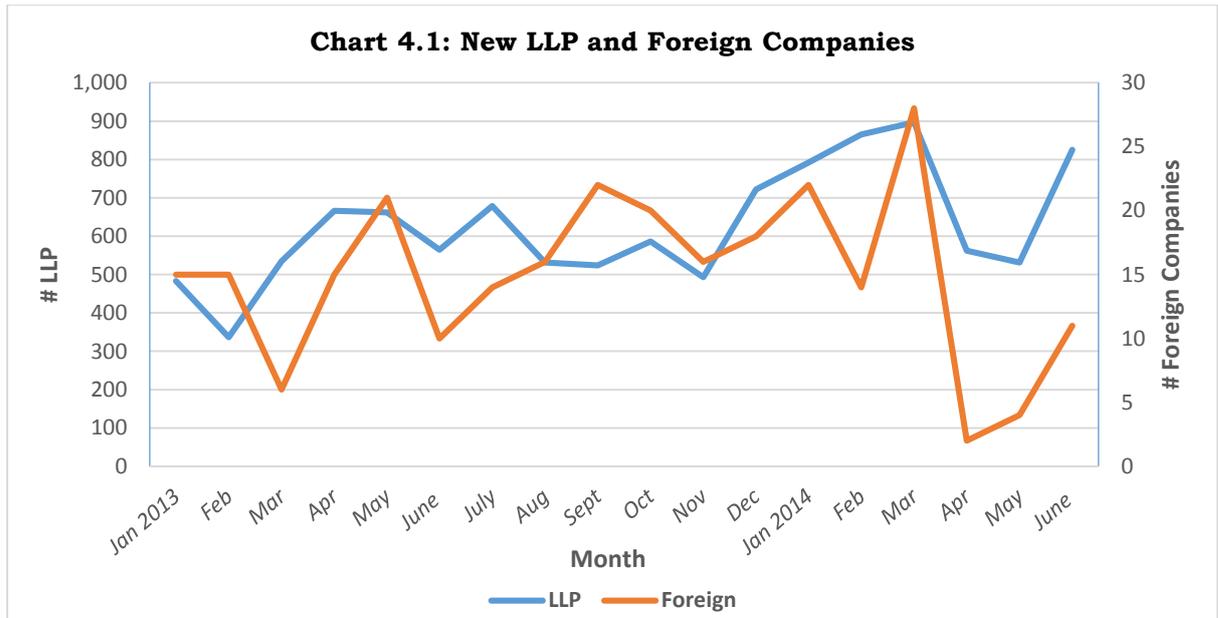


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

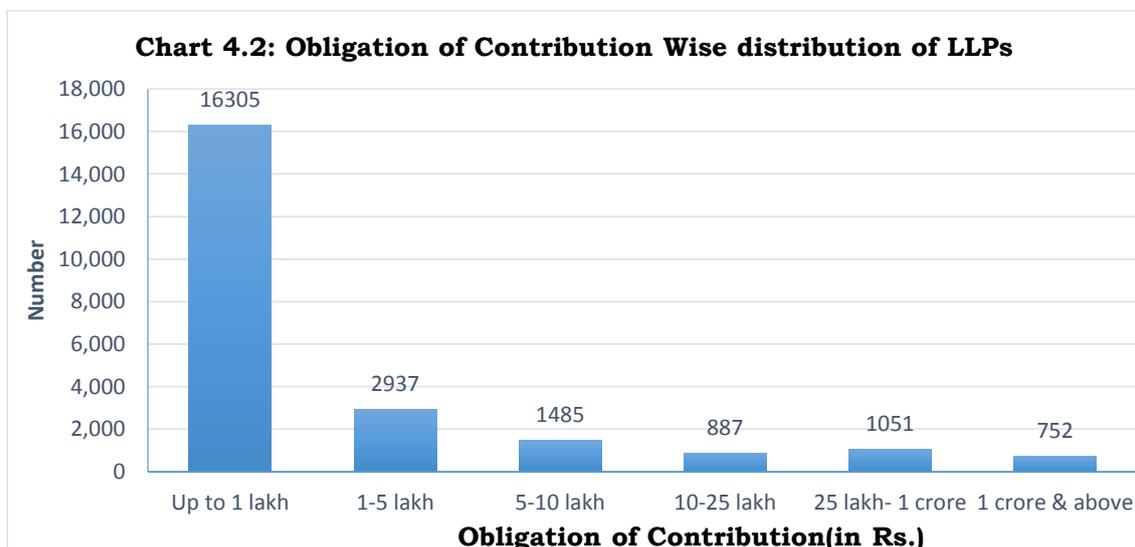
9. During June, 2014 Maharashtra has 715 (14.89%) newly registered companies, followed by Delhi with 703 (14.64%), and Uttar Pradesh with 504(10.50%) (**Table-3.3**).

IV. Limited Liability Partnerships (LLP) and Foreign Companies

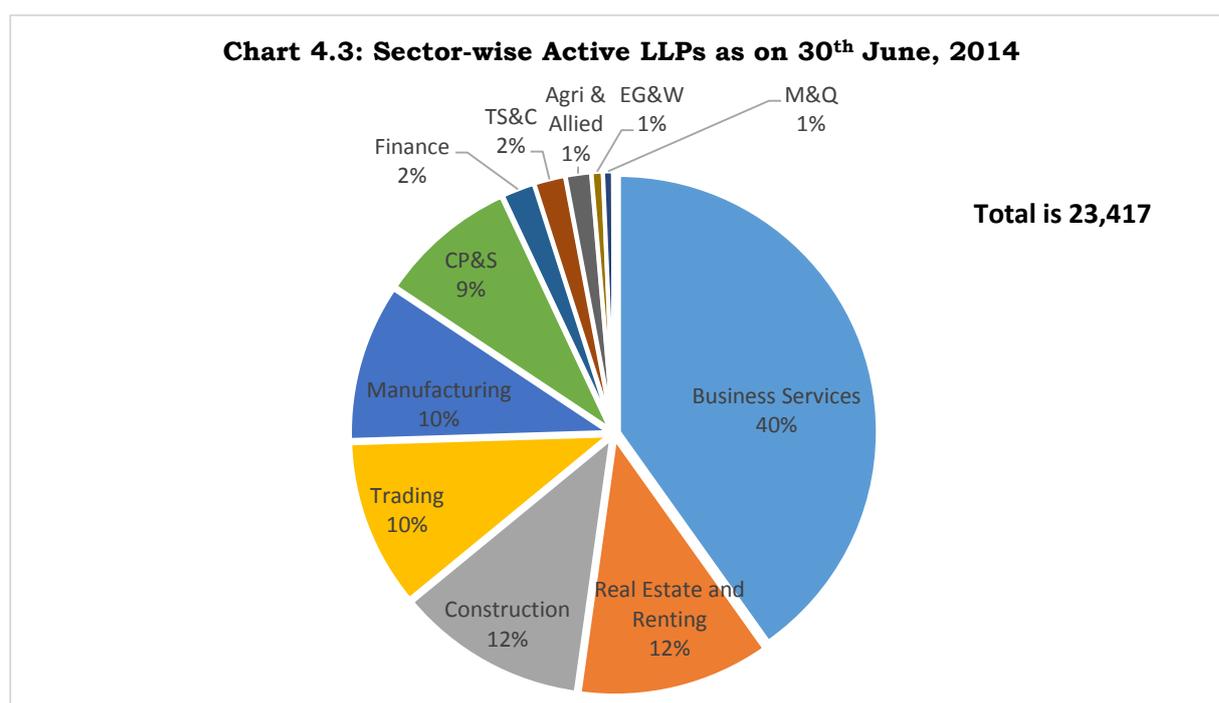
10. An analysis of new registration of Limited Liability Partnerships and Foreign Companies in last eighteen months indicate that highest number of 897 LLPs and 28 Foreign Companies were registered in March 2014 (**Table-2.1 and Chart 4.1**). As like companies, registration of new LLPs and Foreign companies have picked-up after a low in April 2014.



11. As on 30th June, 2014, a total number of 23,702 LLPs were registered in the country and 23,417 of them were active. About 82.17% active LLPs (19,242 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.21% (752 in number) of LLPs have obligation of contribution of above Rs.1 crore each. (**Table-4.1 and Chart 4.2**)



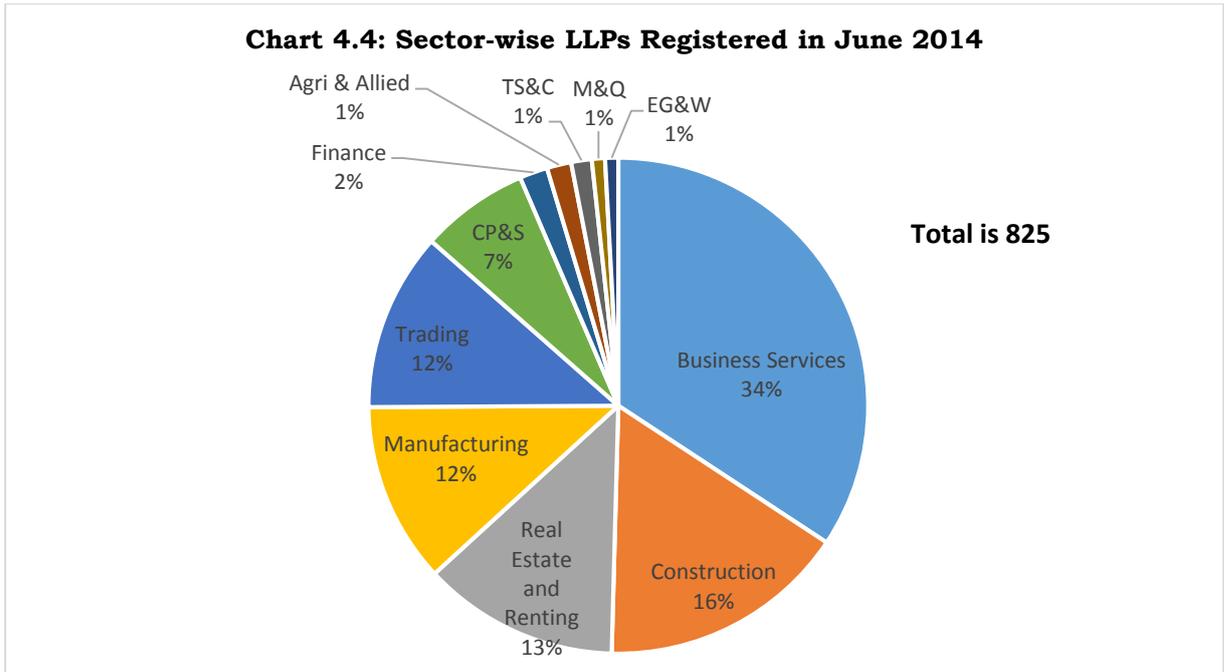
12. Broad economic sector wise classification of active LLPs as on 30th June, 2014 reveals that Service sector account for 17,656 LLPs, followed by Industry and Agriculture sectors accounting for 5,387 and 372 respectively. Economic-activity wise classification of total active LLPs as on 30th June, 2014 reveals that the large number of LLPs are in Business Services (9,415) followed by Real Estate & Renting (2,808), Construction (2,763) and Trading (2,462) (**Table-4.2 and Chart 4.3**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

Registration of LLPs during June, 2014

13. A total of 825 Limited Liability Partnerships (LLPs) were registered during June, 2014 with collective obligation of contribution of Rs.142.37 crore. Economic activity wise classification of LLPs during the month reveals that highest numbers of 283 LLPs were registered in Business Services, followed by 133 in Construction and 105 in Real Estate and Renting (**Table-4.3 and Chart 4.4**). Highest number of 314 LLPs were registered in Maharashtra (38.06%) followed by 101 in Delhi (12.24%) (**Table-4.4**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication.

Foreign Companies

14. As on 30th June, 2014, a total of 3,254 foreign companies were doing business in India. During the month of June, 2014, 11 foreign companies were registered in India, with 6 in Delhi, 4 in Maharashtra and 1 in the state of Tamil Nadu. A total of 7 Foreign companies were registered during the month under Business Services

1	Companies Registered as on 30th June, 2014	14,02,190
2	Number of Closed Companies	2,56,931
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,209
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	2,30,749
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	14,031
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	1,942
3	Number of Companies lying dormant	1,42,153
4	Number of Companies under Liquidation	5,129
5	Number of Companies which are under the process of Section 560	23,049
6	Number of Companies lying AIPG (Active in Progress)	219
	Number of Active companies	9,74,709

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Sl. No.	Authorized capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	324,036	3,200.01	1,558	1.30	325,594	3,201.31
2	Above 1 lakh to 5 lakh	184,852	7,804.52	9,208	458.67	194,060	8,263.19
3	Above 5 lakh to 10 lakh	110,935	10,832.16	5,701	543.43	116,636	11,375.60
4	Above 10 lakh to 25 lakh	84,635	17,616.11	5,196	1,140.52	89,831	18,756.64
5	Above 25 lakh to 50 lakh	68,265	29,573.37	5,291	2,414.42	73,556	31,987.78
6	Above 50 lakh to 1 crore	57,304	50,977.68	7,776	7,330.02	65,080	58,307.70
7	Above 1 crore to 2 crore	32,111	53,342.78	5,173	8,898.92	37,284	62,241.70
8	Above 2 crore to 5 crore	28,696	104,331.96	8,220	32,430.67	36,916	136,762.63
9	Above 5 crore to 10 crore	9,440	74,549.59	5,696	45,448.11	15,136	119,997.70
10	Above 10 crore to 25 crore	5,779	96,133.14	4,945	84,967.74	10,724	181,100.88
11	Above 25 crore to 100 crore	3,350	167,575.24	3,486	181,593.74	6,836	349,168.98
12	Above 100 crore to 500 crore	1000	211,747.14	1,171	254,479.82	2,171	466,226.96
13	Above 500 crore to 1000 crore	118	88,759.55	222	176,533.21	340	265,292.75
14	Above 1000 crore	113	438,162.94	432	1,913,235.74	545	2,351,398.68
	Total	910,634	1,354,606.19	64,075	2,709,476.32	974,709	4,064,082.51

Table 1.3: State/UT- wise Status of Companies Registered as on 30th June, 2014

Sl. No.	State	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	AN Islands	224	5	46	-	-	2	171
2	Andhra Pradesh	19,673	1,857	5,471	53	342	7	11,943
3	Arunachal Pradesh	487	234	10	2	62	-	179
4	Assam	9,076	2,704	177	15	1,264	-	4,916
5	Bihar	18,167	2,329	1,239	42	3,389	3	11,165
6	Chandigarh	12,322	3,767	1,118	68	71	-	7,298
7	Chattisgarh	7,205	1,014	254	1	27	1	5,908
8	Dadar Nagar Haveli	430	37	55	-	8	-	330
9	Daman and Diu	302	58	23	1	34	-	186
10	Delhi	262,534	42,272	28,526	676	1,308	25	189,727
11	Goa	7,215	1,367	449	11	637	1	4,750
12	Gujarat	78,419	13,732	11,013	563	2,678	9	50,424
13	Haryana	23,710	2,360	2,188	26	108	2	19,026
14	Himachal Pradesh	4,538	1,076	426	20	121	1	2,894
15	Jammu and Kashmir	3,834	584	985	15	75	-	2,175
16	Jharkhand	8,300	1,031	633	12	785	2	5,837
17	Karnataka	74,121	14,992	8,034	490	768	15	49,822
18	Kerala	36,476	10,124	2,271	302	52	7	23,720
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	28,598	7,178	1,366	65	205	1	19,783
21	Maharashtra	284,533	39,343	34,646	1,133	2,362	72	206,977
22	Manipur	358	154	17	-	36	1	150
23	Meghalaya	918	317	14	2	71	-	514
24	Mizoram	92	53	7	-	7	-	25
25	Nagaland	466	262	25	1	36	-	142
26	Orissa	17,626	5,500	576	63	273	1	11,213
27	Pondicherry	2,677	1,129	230	13	3	-	1,302
28	Punjab	25,534	8,334	2,065	114	116	1	14,904
29	Rajasthan	44,386	6,841	1,420	75	2,146	3	33,901
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	110,296	27,094	15,705	265	1,481	29	65,722
32	Telangana	73,306	6,730	17,467	217	555	24	48,313
33	Tripura	319	79	5	-	39	-	196
34	Uttar Pradesh	59,968	11,007	4,767	213	632	5	43,344
35	Uttarakhand	4,373	665	87	14	293	-	3,314
36	West Bengal	181,695	42,702	836	657	3,065	7	134,428
	Total	1,402,190	256,931	142,153	5,129	23,049	219	974,709

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Sikkim is not covered under the Companies Act, 1956.

Table 1.4: Economic Activity-wise Active Companies as on 30th June, 2014

(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	21,949	14,764.80	2,821	32,573.02	24,770	47,337.82
II	Industry	311,027	656,367.56	25,694	1,577,877.76	336,721	2,234,245.32
1	Manufacturing	191,264	351,648.92	17,886	607,954.95	209,150	959,603.88
2	Construction	98,040	173,829.88	5,336	194,754.21	103,376	368,584.09
3	Electricity, Gas & Water companies	10,978	105,600.30	1,729	718,435.35	12,707	824,035.65
4	Mining & Quarrying	10,745	25,288.45	743	56,733.25	11,488	82,021.70
III	Services	555,746	652,588.10	33,455	991,854.93	589,201	1,644,443.03
1	Business Services	221,988	229,683.84	9,789	372,630.33	231,777	602,314.17
2	Trading	140,329	124,546.24	6,220	100,311.25	146,549	224,857.49
3	Real Estate and Renting	67,328	58,231.74	3,776	31,412.82	71,104	89,644.56
4	Community, personal & Social Services	57,126	52,329.95	3,847	111,961.75	60,973	164,291.70
5	Finance	38,836	145,370.49	8,236	204,422.97	47,072	349,793.46
6	Transport, storage and Communications	29,523	41,352.90	1,458	131,991.29	30,981	173,344.19
7	Insurance	616	1,072.94	129	39,124.53	745	40,197.47
IV	Unclassified	21,912	30,885.72	2,105	107,170.61	24,017	138,056.33
	Total	910,634	1,354,606.19	64,075	2,709,476.32	974,709	4,064,082.51

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

Table 2.1: Monthly Registration of Companies, LLPs and Foreign Companies

Month	Companies	Authorized Capital (Rs Crore)	LLP	Foreign Companies
January 2013	5,508	1,908.54	483	15
February 2013	6,472	3,844.34	337	15
March 2013	6,910	2,651.60	535	6
April 2013	9,026	2,207.42	666	15
May 2013	10,546	2,589.78	662	21
June 2013	8,064	3,450.11	565	10
July 2013	8,784	1,542.29	679	14
August 2013	7,181	5,825.92	531	16
September 2013	7,498	7,648.43	524	22
October 2013	6,585	3,044.61	586	20
November 2013	7,335	3,307.19	493	16
December 2013	7,944	1,530.49	722	18
January 2014	8,206	943.21	792	22
February 2014	7,513	901.95	865	14
March 2014	9,755	2,808.97	897	28
April 2014	765	166.62	562	2
May 2014	1,789	3,342.34	531	4
June 2014	4,801	715.18	825	11

Sl. No.	Category	Number	Authorized Capital (Rs. Lakhs)
1	Company Limited by Shares	4,790	71,507.25
i	<i>Private</i>	4,701	55,869.25
ii	<i>Public</i>	89	15,638.00
2	Company Limited by Guarantees	11	11.00
i	<i>Private</i>	11	11.00
ii	<i>Public</i>	0	0.00
	Total	4,801	71,518.25

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	132	1,587.50	8	50.00	140	1,637.50
II	Industry	1,265	22,694.60	20	181.00	1,285	22,875.60
1	Manufacturing	741	16,594.60	12	110.00	753	16,704.60
2	Construction	409	4,671.50	7	66.00	416	4,737.50
3	Electricity, Gas & Water Companies	68	926.50	1	5.00	69	931.50
4	Mining & Quarrying	47	502.00	-	-	47	502.00
III	Services	3,315	31,598.15	61	15,407.00	3,376	47,005.15
1	<i>Business Services</i>	2,001	15,844.25	21	1,770.00	2,022	17,614.25
2	<i>Trading</i>	498	4,545.00	7	40.00	505	4,585.00
3	<i>Community, personal & Social Services</i>	227	1,282.80	4	1,007.00	231	2,289.80
4	<i>Real Estate and Renting</i>	345	2,184.00	14	12,070.00	359	14,254.00
5	<i>Transport, storage and Communications</i>	156	1,047.60	1	5.00	157	1,052.60
6	<i>Finance</i>	87	6,594.50	14	515.00	101	7,109.50
7	<i>Insurance</i>	1	100.00	-	-	1	100.00
	Total	4,712	55,880.25	89	15,638.00	4,801	71,518.25

Table 3.3: State/UT-wise Registration of Companies during June, 2014

(Authorized Capital in Rs. Lakhs)

Sl. No.	State/UT	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A N Islands	1	50.00	-	-	1	50.00
2	Andhra Pradesh	210	3,669.30	1	5.00	211	3,674.30
3	Arunachal Pradesh	3	31.00	-	-	3	31.00
4	Assam	12	190.00	-	-	12	190.00
5	Bihar	81	899.00	-	-	81	899.00
6	Chandigarh	38	177.00	2	10.00	40	187.00
7	Chhattisgarh	27	432.00	-	-	27	432.00
8	Dadar Nagar Haveli	-	-	1	5.00	1	5.00
9	Delhi	692	7,066.10	11	1,070.00	703	8,136.10
10	Goa	12	39.25	-	-	12	39.25
11	Gujarat	278	6,810.00	3	15.00	281	6,825.00
12	Haryana	157	6,014.00	6	12,181.00	163	18,195.00
13	Himachal Pradesh	17	21.00	-	-	17	21.00
14	Jammu and Kashmir	25	97.00	-	-	25	97.00
15	Jharkhand	33	285.50	-	-	33	285.50
16	Karnataka	450	4,145.00	2	506.00	452	4,651.00
17	Kerala	148	1,635.00	2	15.00	150	1,650.00
18	Madhya Pradesh	108	554.00	4	270.00	112	824.00
19	Maharashtra	708	9,482.20	7	45.00	715	9,527.20
20	Manipur	4	106.00	-	-	4	106.00
21	Meghalaya	2	20.00	-	-	2	20.00
22	Orissa	51	754.90	1	5.00	52	759.90
23	Pondicherry	5	25.00	-	-	5	25.00
24	Punjab	69	661.00	6	30.00	75	691.00
25	Rajasthan	175	618.00	1	25.00	176	643.00
26	Tamil Nadu	403	5,295.50	8	110.00	411	5,405.50
27	Telangana	176	1,079.00	1	10.00	177	1,089.00
28	Tripura	3	31.00	-	-	3	31.00
29	Uttar Pradesh	474	2,415.50	30	330.00	504	2,745.50
30	Uttarakhand	27	58.50	-	-	27	58.50
31	West Bengal	323	3,218.50	3	1,006.00	326	4,224.50
	Total	4,712	55,880.25	89	15,638.00	4,801	71,518.25

Table 3.4: Activity-wise Companies changing to 'Non-Active' during June, 2014						
Sl. No.	Economic Activity	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG
I	Agriculture and Allied Activities	412	1,077	1	41	3
II	Industry	2,365	6,631	32	342	64
1	<i>Manufacturing</i>	1,570	5,080	27	186	52
2	<i>Construction</i>	534	961	4	97	8
3	<i>Electricity, Gas & Water companies</i>	122	203	-	38	1
4	<i>Mining & Quarrying</i>	139	387	1	21	3
III	Services	3,379	9,666	47	605	105
1	<i>Business Services</i>	1,572	3,674	21	254	35
2	<i>Trading</i>	560	1,445	3	146	25
3	<i>Finance</i>	423	2,979	14	48	15
4	<i>Real Estate and Renting</i>	340	447	-	65	8
5	<i>Transport, storage and Communications</i>	181	407	1	30	5
6	<i>Community, personal & Social Services</i>	299	695	8	60	17
7	<i>Insurance</i>	4	19	-	2	-
IV	Unclassified	84	291	8	38	10
	Total	6,240	17,665	88	1,026	182

Table 4.1: Obligation of Contribution wise LLPs as on 30th June, 2014			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	16,305	12,718.65
2	Above 1 lakh to 5 lakh	2,937	10,062.20
3	Above 5 lakh to 10 lakh	1,485	13,937.55
4	Above 10 lakh to 25 lakh	887	16,390.40
5	Above 25 lakh to 50 lakh	546	22,396.24
6	Above 50 lakh to 1 crore	505	44,159.32
7	Above 1 crore to 2 crore	229	35,343.78
8	Above 2 crore to 5 crore	257	89,993.86
9	Above 5 crore to 10 crore	105	83,694.39
10	Above 10 crore to 25 crore	79	133,871.64
11	Above 25 crore to 100 crore	73	411,849.74
12	Above 100 crore	9	220,682.51
	Total	23,417	1,095,100.28

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.2: Economic Activity wise active LLPs as on 30th June, 2014			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	372	14,441.67
II	Industry	5,387	393,849.76
1	<i>Manufacturing</i>	2,314	118,923.64
2	<i>Construction</i>	2,763	118,317.13
3	<i>Electricity, Gas & Water companies</i>	164	148,202.00
4	<i>Mining & Quarrying</i>	146	8,407.00
III	Services	17,656	686,796.84
1	<i>Business Services</i>	9,415	203,828.21
2	<i>Trading</i>	2,462	224,129.48
3	<i>Real Estate and Renting</i>	2,808	143,600.70
4	<i>Community, personal & Social Services</i>	2,031	47,954.53
5	<i>Finance</i>	478	62,906.75
6	<i>Transport, storage and Communications</i>	454	4,309.68
7	<i>Insurance</i>	8	67.50
IV	Unclassified	2	12.00
	Total	23,417	1,095,100.28

Table 4.3: Economic Activity wise active LLPs Registered during June, 2014			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	13	15.60
II	Industry	244	7,880.46
1	<i>Manufacturing</i>	97	4,571.69
2	<i>Construction</i>	133	3,173.77
3	<i>Electricity, Gas & Water companies</i>	7	128.00
4	<i>Mining & Quarrying</i>	7	7.00
III	Services	568	6,340.78
1	<i>Business Services</i>	283	2,624.60
2	<i>Trading</i>	96	1,091.37
3	<i>Real Estate and Renting</i>	105	1,896.36
4	<i>Community, personal & Social Services</i>	58	568.00
5	<i>Finance</i>	15	147.65
6	<i>Transport, storage and Communications</i>	11	12.80
	Total	825	14,236.84

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.4: State/UT-wise Registration of New LLPs in June, 2014			
Sl. No.	State/UT	Number	Obligation of Contribution (Rs Lakhs)
1	Andhra Pradesh	17	2,689.23
2	Assam	1	0.20
3	Bihar	5	97.77
4	Chandigarh	5	3.20
5	Chhattisgarh	1	1.00
6	Delhi	101	548.46
7	Goa	1	2.00
8	Gujarat	54	288.76
9	Haryana	12	24.90
10	Himachal Pradesh	1	0.20
11	Jammu and Kashmir	3	3.00
12	Jharkhand	2	2.00
13	Karnataka	55	189.15
14	Kerala	31	191.60
15	Madhya Pradesh	14	156.20
16	Maharashtra	314	3,343.89
17	Orissa	4	16.90
18	Pondicherry	1	1.00
19	Punjab	9	831.97
20	Rajasthan	41	315.60
21	Tamil Nadu	56	679.67
22	Uttar Pradesh	38	3,286.03
23	Uttarakhand	2	20.30
24	West Bengal	57	1,543.80
	Total	825	14,236.84